



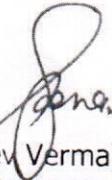
**Government of Jammu and Kashmir**  
**General Administration Department**  
(Services) Civil Secretariat,  
Jammu.

**Notification**  
**Jammu, the 24<sup>th</sup> February, 2024**

**S.O.123** .- In exercise of powers conferred by Section 93 of the Jammu and Kashmir Re-organization Act, 2019, and S.O. 3937 (E) dated 31<sup>st</sup> October, 2019, read with Order issued in terms of sub-clause (i) of clause (c) of the Proclamation issued by the President dated 31<sup>st</sup> October, 2019, the Lieutenant Governor of Union territory of Jammu and Kashmir is pleased to appoint Mr. A.K. Chowdhary, IPS(AGMUT:1991), as Chairman, Public Service Commission for the Union territory of Jammu and Kashmir. He shall hold the position of the Chairman, Public Service Commission, till he attains the age of sixty two years.

His appointment shall take effect from the date he assumes the office.

By order of the Lieutenant Governor.

  
(Sanjeev Verma) IAS

**Commissioner/Secretary to the Government.**

No: GAD-SERV0IAS/62/2022

Dated:24.02.2024

Copy to Mr. A.K. Chowdhary, IPS(AGMUT:1991).

Copy also to the:

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. Director General, J&K Institute of Management, Public Administration and Rural Development.
4. All Principal Secretaries to Government.
5. Principal Secretary to the Lieutenant Governor.

6. All Commissioner/Secretaries to the Government.
7. Joint Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
8. Divisional Commissioner, Kashmir/Jammu.
9. Chairperson, J&K Special Tribunal.
10. All Heads of the Department/ Managing Directors.
11. All Deputy Commissioners.
12. Secretary, J&K Public Service Commission.
13. Director, Archives, Archaeology and Museums, J&K.
14. Director Information, J&K.
15. Director, Estates, Kashmir/Jammu.
16. Secretary, J&K Services Selection Board.
17. General Manager, Government Press, Jammu/Srinagar.
18. Private Secretary to Advisor (B) to Lieutenant Governor.
19. Private Secretary to the Chief Secretary.
20. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
21. Incharge Website, GAD.
22. Stock file.